



PARLIAMENT OF INDIA

# RAJYA SABHA



सत्यमेव जयते

**STATISTICAL INFORMATION  
RELATING TO QUESTIONS  
TWO HUNDRED AND TWENTY-SIXTH  
SESSION OF THE RAJYA SABHA**

**(8<sup>th</sup> August to 7<sup>th</sup> September, 2012)**

**RAJYA SABHA SECRETARIAT, NEW DELHI  
2012**

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2012**

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## PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Twenty-Sixth Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;  
22 October, 2012  
*Asvina 30, 1934 (Saka)*

Shumsher K. Sheriff,  
*Secretary-General.*

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## STATEMENT-I

*Total number of notices of Starred and Unstarred Questions received under each Group*

### GROUP-I

Coal; Consumer Affairs, Food and Public Distribution; Corporate Affairs; Earth Sciences; Information and Broadcasting; Law and Justice; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Power; Science and Technology; Water Resources. 1351

### GROUP-II

Civil Aviation, Drinking Water and Sanitation; Environment and Forests; Health and Family Welfare; Heavy Industries and Public Enterprises; Petroleum and Natural Gas; Road Transport and Highways; Rural Development; Shipping. 2102

### GROUP-III

Commerce and Industry; Culture; Defence; Home Affairs; Housing and Urban Poverty Alleviation; Labour and Employment; Textiles; Urban Development. 1816

### GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; External Affairs; Finance; Micro, Small and Medium Enterprises, Overseas Indian Affairs; Panchayati Raj; Personnel, Public Grievances and Pensions; Planning; Social Justice and Empowerment; Space; Steel; Tourism; Tribal Affairs; Women and Child Development; Youth Affairs and Sports. 2129\*

**GROUP-V**

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Food Processing Industries; Human Resource Development; Railways; Statistics and Programme Implementation.

1912

**TOTAL**

**9310**

*\*includes 8 notices received in Group I while Ministry of Micro Small and Medium Enterprises was in that Group.*

## STATEMENT-II

*Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session*

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	08.08.2012	255	94	349	66
2.	09.08.2012	232	84	316	68
3.	13.08.2012	270	106	376	79
4.	14.08.2012	324	125	449	96
5.	16.08.2012	291	151	442	72
6.	17.08.2012	380	166	546	124
7.	21.08.2012	386	172	558	117
8.	22.08.2012	407	162	569	121
9.	23.08.2012	305	134	439	74
10.	24.08.2012	337	150	487	108
11.	27.08.2012	366	143	509	102
12.	28.08.2012	351	160	511	98
13.	29.08.2012	318	138	456	71
14.	30.08.2012	295	158	453	95



15.	31.08.2012	301	143	444	93
16.	03.09.2012	321	153	474	89
17.	04.09.2012	406	178	584	103
18.	05.09.2012	294	148	442	56
19.	06.09.2012	296	175	471	94
20.	07.09.2012	263	172	435	75
<b>Total</b>		<b>6398</b>	<b>2912</b>	<b>9310</b>	<b>1801</b>

## STATEMENT-II-A

*Abstract showing disposal of notices of Starred and Unstarred Questions*

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	6398	399	-	520	3538	1	1	-
Unstarred	2912	3100+	223++	254	1274	-	-	-
<b>TOTAL:</b>	<b>9310</b>	<b>3499</b>	<b>223</b>	<b>774</b>	<b>4812</b>	<b>1</b>	<b>1</b>	<b>-</b>

+ Includes 1778 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 161 notices of Starred Questions admitted as Unstarred Questions by clubbing.

### STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	44(5)	-	2(1)	2(1)	24(2)	16(1)	-	-	-	-
2.	Agriculture	445(93)	23(5)	142(39)	14(1)	12(0)	254(48)	-	-	-	-
3.	Atomic Energy	98(7)	5(0)	34(5)	-	6(1)	53(1)	-	-	-	-
4.	Chemicals and Fertilizers	186(43)	9(3)	66(15)	7(0)	9(0)	95(25)	-	-	-	-
5.	Civil Aviation	287(41)	6(0)	86(17)	8(0)	27(1)	160(23)	-	-	-	2
6.	Coal	217(26)	6(0)	69(10)	8(0)	29(2)	105(14)	-	-	-	-
7.	Commerce and Industry	319(41)	18(3)	100(18)	7(1)	47(2)	147(17)	-	-	-	-
8.	Communications and Information Technology	218(44)	8(1)	75(18)	3(0)	9(1)	123(24)	-	-	-	-
9.	Consumer Affairs, Food and Public Distribution	272(63)	15(4)	95(29)	14(0)	31(6)	117(24)	-	-	-	-
10.	Corporate Affairs	57(11)	-	21(3)	2(0)	13(2)	21(6)	-	-	-	-

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>	<b>11</b>	<b>12</b>
11.	Culture	78(13)	4(2)	28(4)	1(0)	3(0)	42(7)	-	-	-	-
12.	Defence	236(40)	9(1)	70(15)	4(0)	37(4)	116(20)	-	-	-	-
13.	Development of North Eastern Region	16(0)	-	8(0)	-	-	8(0)	-	-	-	-
14.	Drinking Water and Sanitation	109(22)	2(1)	41(8)	3(0)	5(2)	58(11)	-	-	-	5
15.	Earth Sciences	43(9)	4(0)	11(2)	-	3(2)	25(5)	-	-	-	-
16.	Environment and Forests	293(58)	15(3)	82(13)	-	18(2)	178(40)	-	-	-	5
17.	External Affairs	222(55)	10(4)	84(18)	-	38(10)	90(23)	-	-	-	-
18.	Finance	656(134)	46(9)	214(50)	22(0)	38(20)	336(55)	-	-	-	-
19.	Food Processing Industries	45(9)	1(0)	12(2)	-	1(0)	31(7)	-	-	-	-
20.	Health and Family Welfare	552(120)	30(10)	184(43)	7(2)	27(6)	303(59)	-	1(0)	-	10
21.	Heavy Industries and Public Enterprises	51(11)	-	11(2)	-	2(1)	38(8)	-	-	-	-
22.	Home Affairs	568(120)	22(7)	177(40)	13(0)	79(16)	277(57)	-	-	-	-
23.	Housing and Urban Poverty Alleviation	82(18)	3(0)	31(8)	-	5(1)	43(9)	-	-	-	-
24.	Human Resource Development	451(101)	21(6)	147(37)	8(1)	8(0)	267(57)	-	-	-	-
25.	Information and Broadcasting	85(26)	5(2)	35(13)	2(0)	6(2)	37(9)	-	-	-	-
26.	Labour and Employment	216(24)	8(2)	81(15)	3(0)	6(0)	118(7)	-	-	-	-
27.	Law and Justice	100(20)	2(2)	30(3)	1(0)	30(8)	37(7)	-	-	-	-
28.	Micro, Small and Medium Enterprises	42(4)	3(2)	27(1)	1(0)	-	11(1)	-	-	-	-

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29.	Mines	35(3)	2(0)	11(1)	1(0)	5(0)	16(2)	-	-	-	-
30.	Minority Affairs	47(10)	2(0)	15(2)	-	8(2)	22(6)	-	-	-	-
31.	New and Renewable Energy	75(8)	5(1)	32(5)	3(0)	5(0)	30(2)	-	-	-	-
32.	Overseas Indian Affairs	30(2)	1(0)	10(1)	1(0)	4(0)	14(1)	-	-	-	-
33.	Panchayati Raj	54(6)	2(0)	25(4)	-	4(0)	23(2)	-	-	-	-
34.	Parliamentary Affairs	9(0)	-	-	-	4(0)	5(0)	-	-	-	-
35.	Personnel, Public Grievances and Pensions	127(28)	6(1)	48(12)	7(0)	15(3)	51(12)	-	-	-	-
36.	Petroleum and Natural Gas	249(55)	9(2)	72(24)	6(0)	23(0)	139(29)	-	-	-	-
37.	Planning	144(32)	6(3)	50(14)	1(0)	17(4)	70(11)	-	-	-	-
38.	Power	246(51)	11(3)	87(23)	12(0)	35(4)	101(21)	-	-	-	-
39.	Railways	527(100)	18(3)	163(30)	25(0)	35(2)	285(65)	1(0)	-	-	1
40.	Road Transport and Highways	225(47)	12(1)	66(13)	5(0)	11(6)	131(27)	-	-	-	-
41.	Rural Development	260(51)	6(1)	61(13)	6(0)	19(3)	168(34)	-	-	-	-
42.	Science and Technology	26(2)	1(0)	7(1)	1(0)	5(0)	12(1)	-	-	-	-
43.	Shipping	76(9)	-	17(2)	2(0)	4(1)	53(6)	-	-	-	-
44.	Social Justice and Empowerment	144(29)	8(1)	45(11)	3(0)	10(3)	78(14)	-	-	-	-
45.	Space	24(0)	2(0)	6(0)	1(0)	3(0)	12(0)	-	-	-	-

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>	<b>11</b>	<b>12</b>
46.	Statistics and Programme Implementation	40(10)	-	15(5)	-	-	25(5)	-	-	-	-
47.	Steel	66(8)	1(0)	24(5)	2(0)	3(0)	36(3)	-	-	-	-
48.	Textiles	102(6)	6(1)	44(4)	2(0)	7(0)	43(1)	-	-	-	-
49.	Tourism	88(16)	2(0)	39(10)	-	4(1)	43(5)	-	-	-	-
50.	Tribal Affairs	89(24)	1(1)	33(12)	1(0)	6(1)	48(10)	-	-	-	-
51.	Urban Development	215(52)	10(2)	89(21)	6(1)	12(3)	98(25)	-	-	-	-
52.	Water Resources	139(39)	5(1)	48(18)	2(2)	12(4)	72(14)	-	-	-	-
53.	Women and Child Development	176(35)	7(2)	79(21)	1(0)	6(2)	83(10)	-	-	-	-
54.	Youth Affairs and Sports	109(20)	1(0)	51(11)	6(0)	3(1)	48(8)	-	-	-	-
<b>TOTAL:</b>		<b>9310(1801)</b>	<b>399(90)</b>	<b>3100(692)</b>	<b>223(9)</b>	<b>774(131)</b>	<b>4812(879)</b>	<b>1(0)</b>	<b>1(0)</b>	<b>-</b>	<b>23</b>

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## STATEMENT-IV

*Statement showing the subjects on which maximum number of Questions were answered*

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supple- mentaries asked
			Starred	Unstarred	
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
1.	Agriculture	Agricultural production	3	19	-
		Deficient monsoon and drought	7	30	-
2.	Chemicals and Fertilizers	Availability of chemicals and fertilizers	-	14	-
		Price rise of Medicines	4	13	-
3.	Civil Aviation	Development and modernization of airports	-	14	-
4.	Commerce and Industry	FDI	4	11	-
5.	Communications and Information Technology	BSNI/MTNL	2	14	-
		Spectrum and licensing	-	13	-
6.	Consumer Affairs, Food and Public Distribution	Price rise/inflation	1	14	-
		Public Distribution System	1	12	-
7.	Drinking Water and Sanitation	Drinking water facilities	1	14	-
8.	Environment and Forests	Environment pollution	3	19	-
		Wildlife conservation and river preservation	5	20	-
9.	Finance	Black money	13	23	-
		Economic/GDP growth	9	42	-
		Value of rupee	12	22	-

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
10.	Health and Family Welfare	Diseases(swine flu/dengue/malaria/cancer)	11	19	-
		National Rural Health Mission	5	12	-
		State of infant health	5	11	5
11.	Home Affairs	Naxalism	-	26	-
12.	Housing and Urban Poverty Alleviation	Schemes for urban poor	1	18	-
13.	Petroleum and Natural Gas	Petro-prices	2	11	-
		LPG and CNG	4	10	-
14.	Power	Power projects	1	17	-
15.	Railways	Rail projects	7	33	1
		Safety measures and anti collusion device	-	15	-
16.	Road Transport and Highways	Highway Projects	4	12	-
17.	Rural Development	MGNREGS	4	20	-
		Upgradation of highways	5	15	-
18.	Urban Development	JNNURM	3	23	-



## **STATEMENT-V**

*Statements laid on the Table of the Rajya Sabha in reply to  
STARRED QUESTIONS*

Copies of 370 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16<sup>th</sup> July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

## STATEMENT-VI

### *Abstract showing disposal of **SHORT NOTICE QUESTIONS***

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Policy for people living near railway tracks	Shri Parshottam Khodabhai Rupala	Housing and Urban Poverty Alleviation	Lapsed	
2.	Right to safe deposit lockers	Shri Parshottam Khodabhai Rupala	Finance	Disallowed	
3.	Policy for people affected by nuclear plants	Shri Parshottam Khodabhai Rupala	Atomic Energy	Lapsed	
4.	Distribution of foodgrains to poor	Shri Parshottam Khodabhai Rupala	Consumer Affairs, Food and Public Distribution	Lapsed	
5.	Increase in petroleum energy resources in India	Shri Parshottam Khodabhai Rupala	Petroleum and Natural Gas	Lapsed	
6.	Study of Euro-zone crises	Shri Parshottam Khodabhai Rupala	Finance	Disallowed	
7.	Uniformity in growth of agriculture sector among States	Shri Parshottam Khodabhai Rupala	Agriculture	Answer laid	
8.	Set-up of Small and Marginal Farmers Development Agency	Shri Parshottam Khodabhai Rupala	Agriculture	Answer laid	
9.	Improvement in working of IMD	Shri Parshottam Khodabhai Rupala	Earth Sciences	Disallowed	
10.	Use of Science and Technology in farming	Shri Parshottam Khodabhai Rupala	Agriculture	Answer laid	
11.	Shortfall in monsoon	Shri H. K. Dua	Agriculture	Returned	
12.	Fire in Jharia coalfields	Shri Y. S. Chowdary	Coal	Answer laid	
13.	Problems faced by farmers due to deficit rainfall	Dr. Bhushan Lal Jangde	Agriculture	Disallowed	

1	2	3	4	5	6
14.	Fiscal deficit target	Shri N. K. Singh	Finance	Answer laid	
15.	Repair of Gangotri Bridge in Uttarkashi	Shri Tarun Vijay	Defence	Disallowed	
16.	Use of Gujarati language in Gujarat High Court	Shri Parshottam Khodabhai Rupala	Law and Justice	Disallowed	
17.	Major port projects in the country	Shri Y. S. Chowdary	Shipping	Lapsed	
18.	Inspection of electrical installations	Shri Mansukh L. Mandaviya	Power	Lapsed	
19.	Terrorist threat against industrial belt located in Gujarat	Shri Mansukh L. Mandaviya	Defence	Lapsed	
20.	Shrinking of agricultural land	Shri Y. S. Chowdary	Agriculture	Disallowed	
21.	Problem of Hindus/Sikhs in Pakistan	Dr. Janardhan Waghmare	External Affairs	Disallowed	
22.	Failure of grids in the country	Dr. Janardhan Waghmare	Power	Disallowed	
23.	Incidents of violence against North-East people	Dr. Janardhan Waghmare	Home Affairs	Answer laid	
24.	Cancellation of coal blocks given to private companies	Shri Prabhat Jha	Coal	Lapsed	
25.	Leasing out of lands at IGI Airport to GMR-DIAL	Shri Prabhat Jha	Civil Aviation	Lapsed	
26.	Auction of coal blocks	Shri Prabhat Jha	Coal	Lapsed	
27.	Non-issuance of LPG connections by distributor	Shri Mohammed Adeeb	Petroleum and Natural Gas	Lapsed	
28.	Delay in supply of refills by LPG distributor	Shri Sabir Ali	Petroleum and Natural Gas	Lapsed	

1	2	3	4	5	6
29.	Cases pending in police stations in Delhi	Shri Sabir Ali	Home Affairs	Lapsed	
30.	Special trains on the occasion of Eid festival	Shri Sabir Ali	Railways	Disallowed	
31.	Financial position of Railways	Shri Sabir Ali	Railways	Disallowed	
32.	Acquisition of Imperial Energy by ONGC Videsh	Shri Sabir Ali	Petroleum and Natural Gas	Lapsed	
33.	Community radio service at Junagadh Krishi University	Shri Mansukh L. Mandaviya	Information and Broadcasting	Disallowed	
34.	Rise in cases of road accident	Shri Om Prakash Mathur	Road Transport and Highways	Answer laid	
35.	Pending road projects	Shri Om Prakash Mathur	Road Transport and Highways	Disallowed	
36.	Problem of call drops on mobile phones	Shri Sabir Ali	Communications and Information Technology	Lapsed	
37.	Increasing crowd in metro trains	Shri Sabir Ali	Urban Development	Lapsed	
38.	Financial irregularities in retirement benefit	Shri Avinash Rai Khanna	Earth Sciences	Lapsed	
39.	Use of space centres	Shri Tarun Vijay	Space	Answer laid	

## STATEMENT-VII

*Statement showing disposal of notices received for raising  
HALF-AN- HOUR DISCUSSION on matters of public importance arising out  
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Compulsory verification of mobile SIM card holders	Shri Parshottam Khodabhai Rupala	Communications and Inforamtion Technology	Lapsed	
2.	Changing of ownership by coal companies	Shri Prakash Javadekar	Coal	Lapsed	
3.	Eradication of open defecation	Shri Avinash Rai Khanna	Drinking Water and Sanitation	Lapsed	
4.	Guidelines regarding police encounters	Shri Parshottam Khodabhai Rupala	Home Affairs	Lapsed	
5.	Funds allocated to Jammu and Kashmir Government to promote tourism	Shri Avinash Rai Khanna	Tourism	Lapsed	

### STATEMENT-VIII

*Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha*

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	14.08.2012	Shri Ghulam Nabi Azad, Minister of Health and Family Welfare	Unstarred Question 5044	22.05.2012	Promotional avenues for CGHS employees
2.	23.08.2012	Shri Mukul Wasnik, Minister of Social Justice and Empowerment	Starred Question 307	26.04.2012	Funds spent in Uttar Pradesh
3.	30.08.2012	Shri Namo Narain Meena, Minister of State in the Ministry of Finance	Unstarred Question 208	09.08.2012	Report of Ashok Chawla Committee
4.	03.09.2012	Shri K. C. Venugopal, Minister of State in the Ministry of Power	Unstarred Question 2749	30.04.2012	Eviction of tenants by BBMB
5.	04.09.2012	Shri Jairam Ramesh, Minister of Rural Development and Drinking Water and Sanitation	Starred Question 125	21.08.2012	Himayat Scheme

## STATEMENT-IX

*Some interesting features pertaining to Questions asked and answered in the Rajya Sabha*

1. The number of sittings during which the Question time was allotted..... 20
2. The number of sittings during which the Question Hour was dispensed with..... 1 (on 17.08.2012)
3. The number of sittings which were adjourned without transacting any business..... 1 (on 16.08.2012)
4. The number of sittings during which Question time was allotted but no Questions were orally answered in the House..... 10
5. The number of sittings cancelled..... 1(on 29.082012)
6. The number of sittings extended without Question Hour(special sitting) Nil
7. The number of Questions (Starred and Unstarred) received in Hindi..... 1801
8. The number of Members from whom notices were received..... 162
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions ..... 11 (Shri A. Elavarasan)
10. The number of Questions answered orally ..... 11
11. The number of Questions on which Supplementaries were put..... 5

12.	The number of Supplementary Questions put.....	23
13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	3488
14.	The maximum number of notices received from any one Member.....	283 (from Smt. T. Ratna Bai)
15.	The maximum number of Supplementary Questions put by any one Member.....	2
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	2
17.	The days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	155
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	5 (on 14.08.2012)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	1 (on 31.08.2012)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	836 (on 26.07.2012)
22.	The maximum number of Questions orally answered on any one subject.....	1
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of notices addressed to any one Minister by Members.....	656 ( to Minister of Finance)



25.	The maximum number of admitted Questions addressed to any one Minister.....	260 (to Minister of Finance)
26.	The maximum number of Questions orally answered by any one Minister.....	2 (by Minister of Health and Family Welfare)
27.	The maximum number of Supplementary Questions answered by any one Minister .....	10 (by Minister of Health and Family Welfare)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	195.5
30.	Average number of Questions orally answered per sitting...	0.55
31.	Average number of Questions orally answered per sitting (only for those sittings when Question were orally answered).....	1.83
32.	Average number of Supplementary Questions asked per sitting.....	1.15
33.	Average number of Supplementary Questions on each Question answered orally .....	2.09
34.	Average time taken on each Question orally answered.....	5.73
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	370
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (on 20 <sup>th</sup> , 27 <sup>th</sup> 28 <sup>th</sup> , 31 <sup>st</sup> August, and 3 <sup>rd</sup> September, 2012)
37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby.....	113 pages ( for SQ 158 answered on 23.08.2012)
38.	Total number of statements made/laid by the Ministers correcting replies given by them to Questions in the Rajya Sabha.....	5

### STATEMENT-X

*Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha*

Sl. No.	Observations/Directions/Rulings made/given by Chairman/Dy.Chairman	Date	Observations/Directions/Rulings made/ given
			Nil

